

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3943  
ANSWERED ON:03.12.2010  
FUNDS UNDER WATER SUPPLY SCHEMES  
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**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the details of funds released so far for various projects in Kerala under the Jawaharlal Nehru National Urban Renewal Mission(JNNURM);
- (b) the details of funds released so far for the Alappuzha Water Supply Scheme in Kerala;
- (c) whether the Government has assessed the implementation of these schemes in Kerala;
- (d) if so, the details thereof;
- (e) whether the Government has fixed any time for these projects; and
- (f) if so, details of each project?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): Under Urban Infrastructure & Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) Rs. 165.15 crore has been released as Additional Central Assistance (ACA) for the approved projects of the State of Kerala. Details are at annexure-I. Under Urban Infrastructure Development Scheme for Small & Medium Towns (UIDSSMT) of JNNURM, an amount of Rs.173.41 crore has been released as ACA for the approved projects of the State of Kerala. Details are at annexure-II.

(b): Rs.38.16 crore has been released for Alappuzha Water Supply project approved under UIDSSMT of JNNURM for Alappuzha town in the State of Kerala.

(c)&(d): Under UIG, the implementation of the projects is done by the State Government/Urban Local Bodies (ULBs). The progress of the projects is assessed through State Level Steering Committee (SLSC), State Level Nodal Agency (SLNA) and Independent Review & Monitoring Agency (IRMA) for the State. The progress of the implementation of the approved projects are also assessed /constantly monitored by Government of India. These are reviewed & assessed at the Ministerial level as well as by Secretary (Urban Development), Government of India. The progress of implementation is also assessed by the Central Sanctioning & Monitoring Committee (CSMC) while sanctioning the new projects/consideration for release of second and subsequent instalment of ACA. Quarterly Progress Reports (QPRs) are also obtained on a regular basis to assess the progress of the projects.

As provided in the guidelines, the State Government/SLNA monitor the implementation and the physical and financial progress of the projects approved under UIDSSMT and report to Government of India through Quarterly Progress Reports. At Government of India level, the progress is monitored through periodical review meetings.

(e) and (f): The tenure of the JNNURM is for seven years (2005-2012) and projects approved under the scheme are to be completed within the Mission period. Completion schedule of the project is always taken into consideration while approving the project by the CSMC under UIG of JNNURM. Details of completion schedule for the approved projects of Kerala under UIG is at Annexure-I.

As reported by the State Level Nodal Agency, the revised scheduled date of completion for the approved projects of Kerala under UIDSSMT is indicated at Annexure-II.